

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. No...../2017 in Civil Appeal No(s). 8959-8962/2013

LIC OF INDIA AND ORS

Appellant(s)

VERSUS

KRISHNA MURARI LAL ASTHANA AND ANR ETC.

Respondent(s)

(With appln.(s) seeking extension of time and with office report)

WITH

C.A. No. 9409-9410/2013

(With Interim Relief and Office Report)

C.A. No. 6995/2013

(With appln.(s) for impleadment as party respondent and permission to file additional documents and implementation of court's order and Office Report)

C.A. No. 9223/2013

(With appln.(s) for intervention and Office Report)

SLP(C) No. 14774-14777/2015

(With appln.(s) for directions and c/delay in filing SLP and c/delay in refiling SLP and Office Report)

Date : 13/01/2017 This application was orally mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. T.V.S. Raghavendra Sreyas, AOR

Mr. Ashok Panigrahi, AOR  
Mr. B. Krishna Prasad, AOR

For Respondent(s) Mr. Nachiketa Joshi, AOR

Mr. Jay Savla, AOR  
Dr. Kailash Chand, AOR  
Mr. Sajith P., AORUPON hearing the counsel the Court made the following  
O R D E R

Taken on Board.

List the I.A. on 16.01.2017.

(Gulshan Kumar Arora)  
Court Master(H.S. Parasher)  
Court Master